

Central Administrative Tribunal
Principal Bench: New Delhi

OA No.3059/2015

New Delhi this the 18th August, 2015

Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member (J)

Yogesh S/o Shri Ram Singh
R/o Flat No.178 (DDA LIG) GH 5 & 7,
Mira Bagh, Paschim Vihar, Delhi-110087.

Applicant.

(By Advocate: Shri Anuj Aggarwal with Ms. Aarushi Aggarwal)

Versus

1. The Chief Secretary, Govt. of NCT of Delhi,
Secretariat, I.P.Estate, New Delhi-110002.
2. The Secretary,
Delhi Subordinate Service Selection Board (DSSSB),
FC-18, Institutional Area, Karkardooma Delhi-110092.
3. The Secretary-cum-Commissioner,
Transport Department, Govt. of NCT of Delhi,
Sansad Marg Road, Gokul Nagar,
Pandita Pant Marg Area,
Central Secretariat, New Delhi-110001.
4. Mr. Pradeep Kumar (Roll No.1, 59000150), Post Code-42/13
C/o Delhi Subordinate Service Selection Board (DSSSB),
FC-18, Institutional Area, Karkardooma Delhi-110092.
5. Mr. Rajesh Kumar Verma (Roll No.1, 59000056),
Post Code-42/13 C/o Delhi Subordinate Service Selection
Board (DSSSB), FC-18, Institutional Area,
Karkardooma Delhi-110092.
6. Mr. Rakesh Kumar, (Roll No.1, 59000297), Post Code-42/13
C/o Delhi Subordinate Service Selection Board (DSSSB),
FC-18, Institutional Area, Karkardooma Delhi-110092.

... Respondents.

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

At the outset, learned counsel for the applicant seeks permission to withdraw the present O.A., with liberty to file a fresh one. Permitted. Therefore, the O.A. is dismissed as withdrawn with liberty as aforesaid.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

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